## IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI

## PRINCIPAL BENCH

C.P.	No.	148	(ND)	/2016
		-		The second secon

IN THE MATTER OF:	C.1 . 140. 140(14 <i>D)</i> // 2010	
Anil Kumar Jain & Anr.	Petitioners	
V.		
Vardhman Roller Flour Mills Pvt. Ltd. & Ors.	Respondents	

SECTION: UNDER SECTION 241-242

Order delivered on 05.09.2017

Coram:

CHIEF JUSTICE M.M. KUMAR Hon'ble President

Deepa Krishan Hon'ble Member (T)

For the Petitioner(s):

Mr. Manoj Kumar Garg & Mr. Siddhartha Patra, Advocates

For the Respondent(s):

Mr. Arun Saxena, Ms. Nalini & Ms. Jayshree Dugar, Advocates

## ORDER

On account of paucity of time, matter is adjourned to 12.09.2017.

High up in the list.

(CHIEF JUSTICE M.M. KUMAR)
PRESIDENT

(DEEPA KRISHAN) (MEMBER TECHNICAL)

05.09.2017 Vineet